(b) if so, the steps taken by Government to ban such advertisements;

(c) the details thereof; and

(d) if not, the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI): (a) Yes, Sir.

(b) and (c) Advertisements on Doordarshan are governed by the 'Code for Commercial Advertisement' which inter-alia prohibits any advertisement which relates to or promotes liquor, alcohol or wines and other intoxicants. However, the programmes or forrign satellite channels are uplinked from outside the country and therefore, do not presently fall within the ambit of the Indian laws.

Requisite steps have been initiated by the Government for enacting a comprehensive Broadcasting Bill which among other things, seeks to regulate the foreign satellite channels and bring them within the, ambit of Indian laws and regulations including a broadcasting code,

(d) Does not arise.

अमरनाथ यात्रा का सीधा प्रसारण

2118. **प्रो. विजय कुमार मल्होत्रा :** क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दूरदर्शन को अमरनाथ यात्रा का सीधा प्रसारण करने को कोई पस्ताव प्राप्त हुआ हैं, और

(ख) यदि हों, तो इस संबंध में क्या कार्यवाही की जा रही हैं ?

सूचना और प्रसारण मंत्रालय में राज्य मंत्री (श्री मुख्तार नकवी) : (क) और (ख) प्रसार भारतीय ने सूचित किया है कि अमरनाथ यात्रा के सीधे प्रसारण के संबंध में एक प्रस्ताव दूरदर्शन को प्राप्त हुआ था लेकिन अत्याधिक ऊंचाई तथा सुरक्षा संबंधी समस्याओं के कारण इस पर कार्रवाई नहीं की जा सकी।

तथापि, दूरदर्शन द्वारा सिंहाबलोकन/निष्कर्ष रिपोर्टो के रूप में निम्नलिखित कार्यक्रम प्रसारित किए :-

(1) दिनांक 31.7.98 को 7-55 (पू0) में "अमरनाथ यात्रा – एक रिपोर्ट"

(2) दिनांक 12.8.98 को 7-55 (पू0) में "अमरनाथ यात्रा-एक टी0 वी0 रिपोर्ट"

(3) राष्ट्रीय नेटवर्क और दूरदर्शन केन्द्री, श्रीनगर के क्षेत्रीय हुक अप में विस्तृत रिपोर्ट वाले समाचार प्रसारित किए गए।

(4) उक्त अवधि के दौरान प्रसारित श्रृंखला "के एण्ड के0 रिपोर्टर" में अमरनाथ यात्रा को शामिल किया गया।

(5) क्त अवधि के दौरान अमरनाथ यात्रा पर "खोज" नामक एक श्रृंखला भी प्रसारित की गई।

दूरदर्शन पर विकास संबंधी कार्यक्रम

2119. **प्रो0 विजय कुमार मल्होत्रा :** क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) दूरदर्शन ने वर्ष 1995-96, 1996-97 और 1997-98 के दौरान बाहर के निर्माताओं को ग्रामीण विकास से संबंधित कितने कार्यक्रम निर्माण के लिए आवंटित किये गये,

(ख) निर्माताओं का चयन किस आधार पर किया जाता हैं, और

(ग) चयन में पारदर्शिता लाने के लिए सरकार द्वारा कौन-कौन से कदम उठाए जा रहे हैं ?

सूचना और प्रसारण मंत्रालय में राज्य मंत्री (श्री मुख्तार नकवी) : (क) ब्यौरा निम्न अनुसार हैं :-

(i) 1995-96-237 कार्यक्रम

(ii) 1996-97- शून्य

(iii) 1997-98-शून्य

(ख) दूरदर्शन की ओर से कार्यक्रमों का निर्माण करने के लिए बाहरी निर्माताओं को प्राधिकृत करते समय दूरदर्शन की कार्यक्रम अपेक्षाओं, निर्देशक, कार्यकारी निर्माता, लेखक, कर्मीदल, आदि के पूर्ववृत पर विचार किया जाता हैं।

(ग) कार्यक्रम सम्बंधी सभी मामले प्रसार भारतीय के कार्यक्षेत्र में आते हैं तथा दूरदर्शन के कार्यक्रम अपेक्षाओं तथा संगठन के समग्र हित को ध्यान में रखते हुए कार्यक्रमों के चयन सहित ऐसे सभी मामलों पर उनके द्वारा निर्णय लिया जाता हैं।

Subscription paid to news agencies by AIR

2120. SHRI S.M. KRISHNA : Will the Minister of INFORMATION AND BROAD-CASTING be pleased to state:

(a) whether it is a fact that AIR pays subscription to news agencies like PTI/UNI,

AN1, Univarta and Bhasha etc. for supply of news service to AIR and Doordarshan;

(b) if so, the criteria fixed for such subscription;

(c) the details of such subscription paid by AIR during the last three years to these agencies, agency-wise;

(d) whether AIR also charges fees from other agencies on the news given by it; and

(e) to what extent the AIR news service has made its base sound to ensure non dependence on other agencies?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI): (a) and (b) Yes, Sir. The subscription rate was fixed in the year 1994-95 for three years on the basis of the reach of All India Radio/Doordarshan and the viewership of the news bulletins by taking into account the number of Radio/TV homes in the country.

(c) The details of payment made to these agencies during the last three years are as under:—

Agency	1995-96	1996-97	1997-98
	(in rupees)		
PT!	4.93 crores	4.93 crores	5.42 crores
UNI	4.04 crores	4.04 crores	4.44 crores
ANI	Rs. 60,000	Rs. 66,500	Rs. 90,000

The payment of subscription of Bhasha and Univarta is in-built in the subscription payable to PTI and UNI respectively as these arc corresponding Hindi Services of these agencies.

(d) No, Sir.

(e) The bulk of All India Radio news comes from its own Correspondents posted in different parts of the country and abroad. All India Radio is subscribing to these news agencies only to supplement its news sources.

HPTs/LPTs/VLFft in Andhra Pradesh

2121. DR. MOHAN BABU ; Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) total number of High Power Transmitters (HPTs), Low Power Transmitters (LPTs) and Very Low Power Transmitters (VLPTs) in Andhra Pradesh together with their locations;

(b) whether Government have received complaints about malfunctioning of some HPTs, LPTs and VLPTs in Andhra Pradesh; and

(c) if so. what action has been taken by Government to restore normal functioning of these transmitters?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQV1) : (a) 77 TV Transmitters (HPTs-9, LPTs-61, VLPTs-6,Transposer-1) arc presently functioning in Andhra Pradesh. A statement indicating their locations is enclosed as statement *(See* below).

(b) and (c)The Prasar Bharati has intimated that all the TV transmitters in Andhra Pradesh arc reported to be functioning satisfactorily. No specific report has been received regarding their malfunctioning.

Statement

TV Transmitters Functioning in Andhra Pradesh

HPT

Anantapur
Hyderabad
Kurnool
Nandyal
Rajamungary (Interim)
Tirupati
Vijaywada
Vishakhapatnam
Hyderabad (DD II)

LPT

Aehanpet
Adilabad
Adoni
Alagadda
Analapuram
Atmakur
Banswada
Belampally
Bhadrachalam
Bhatnsa
Bheemadolu
Bheenavaram
Chittoor
Cuddapah